NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

	NAL, HELD ON 18/12/2017 AT 10.3	
	OHD SHARIEF TARIQ, MEMBER -	- JUDICIAL
APPLICATION NUMBER	: CA/218/IB/2017	
PETITION NUMBER	: CP/467/IB/2017P	
NAME OF THE APPLICANT	: MANGALAM COTTON INDUSTRY & 24 ORS	
NAME OF THE RESPONDENT	: G.V. RAVI KUMAR (IN THE MATTER OF THIRUPUR SURYA TEXTILES)	
UNDER SECTION	: 10 RULE 7	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. Vkeethi. S. Arasu for Rajagopal & Raghu Advocates 2. CA. G.V. RAUJKVM	_	\circ
3- Azart Merathia	Council for Operational Coo	
Lr. Krishaa Sharan Mi	edra Anthorised Repres of 25 Operation Creditors.	restative Dail
5. C 2. LONANATHA	v, R. Lubroman'y (por pedpade	~ · · · · · · · · · · · · · · · · · · ·

CA/218/18/2017



ORDER

RP in person along with Counsel present. Counsel for Applicant in IA/218/2017 filed in CP/467/IB/2017 present. It has been submitted by the Counsel representing 25 nos. of Operational Creditors that the required documents have already been submitted to the RP. RP is directed to take decisions in relation to 25 Nos. of the Operational Creditors by crystalizing their claims in accordance with Law. Put up on 03.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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